

on the Simla Institute are proposed to be implemented to put it on the rails; and

(b) if not, whether the Institute is likely to fade out of existence?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The reorganisation scheme formulated on the basis of the recommendations of the Krishna Kripalani Committee on reorganisation and restructuring of the Indian Institute of Advanced Study, Simla has been accepted and is in the process of implementation. The Institute will become fully functional soon after the reconstitution of its Society and Governing Body.

(b) Does not arise.

Strike by Teachers of Jamia Millia Islamia University

55. SHRI SURENDRA MOHAN,
SHRI BISWA GOSWAMI;

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have taken note of the strike of the teachers of the Jamia Millia Islamia University;

(b) if so, the issues involved and the causes of the strike; and

(c) whether Government propose to interfere and settle the strike?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The main issues on which the agitation was launched were to press the Jamia authorities to withdraw the case reported to the police involving alleged fraudulent use of Leave Travel Concession by an employee, and to send back from the Jamia the officers who are currently working on deputation from other organisations.

(c) No, Sir. However, the Chancellor of the Jamia has ordered an enquiry into allegations of malpractices in the Jamia administration. The strike has since been called off.

Teaching of Military Science from Primary Stage to College Stage

2456. SHRI RAMANAND YADAV:
SHRIMATI MANORAMA
PANDEY:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government propose to teach Military Science from primary stage to college stage in the country;

(b) whether Government also propose to introduce compulsory Military training in all the schools and colleges in the country;

(c) whether work on preparation of books on Military Science has been taken up by Government; and

(d) if so, by what time the Military Science teaching will be introduced and compulsory Military training to all the students in the colleges is likely to be imparted and when the course book on Military Science will be ready for the students?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). No, Sir.

(c) and (d) Do not arise.

Post-graduate Course in Andhra Pradesh

2457. SHRI KRISHNA MOHAN
BHAMIDI PATI;
SHRI K. V. R. S. BALA
SUBBA RAO:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether a number of colleges in Andhra Pradesh have applied for permission from the University Grants Commission to start post-graduate courses;

(b) the names and details of all such applications pending with the University Grants Commission;

(c) the details of action taken by University Grants Commission on the above applications;

(d) the reasons for the delay by University Grants Commission in this regard; and

(e) the steps proposed to be taken to streamline University Grants Commission?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Government of Andhra Pradesh had, in 1981, recommended the applications from six colleges affiliated to Andhra University for starting M.A./M.Sc./M.Com. courses for consideration by the University Grants Commission.

(b) No such application is at present pending with the University Grants Commission.

(c) The Commission considered the matter in September, 1981 and felt that it would not be advisable to proliferate teaching at post-graduate level in affiliated colleges. The Commission was also not in favour of the suggestion made by the State Government that private colleges, if permitted to start post-graduate courses could charge higher tuition fees. The above views of the Commission were communicated to the State Government on October 13, 1981. There has been no response from the State Government to these views.

(d) and (e). Do not arise.

Admission of Children of Defence Personnel in Kendriya Vidyalayas

2458. SHRI F. M. KHAN;
SHRI SYED AHMAD
HASHMI;

Will the Minister of EDUCATION AND CULTURE be pleased to refer to the reply to Starred Question 97 given in the Rajya Sabha on 8th October, 1982 and state:

(a) the number of letters received by the Minister of Education and Commissioner of Kendriya Vidyalaya Sangathan from the Members of Parliament and guardians during the months of August and September, 1982 regarding admission of children of Defence Personnel who are on transferable duty in the Central schools in New Delhi on priority basis;

(b) how many of these letters have been replied by the Minister/Commissioner, date-wise;

(c) the percentage of seats reserved for the children of Defence Personnel on transferable duty in Central schools; and

(d) if answer to part (c) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) 139.

(b) 121. A statement is attached. (See below).

(c) and (d). There is no reservation of seats for the children of Defence Personnel. However, children of transferable Central Government employees, including Defence Personnel, are given first priority in admissions to Kendriya Vidyalayas located in Civil and Defence sectors.